

**DIVISION BENCH**

**ITEM NO.127**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.180/2022, IA No.222/2022, IA No.252/2022, IA No.356/2023  
& IA No.456/2023 IN CP (IB) No.223/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Ujjawal Satsangi, Adv. : *For the Applicant in IA No.180/2022,  
IA No.222/2022, & Res. in  
IA No.252/2022, IA No.356/2023*

Sh. Shubham Agarwal, Adv. : *For the Applicant in IA No.252/2022*

Sh. Arun Prakash with : *For the Applicant in IA No.356/2023*

Sh. Akrisht Srivastava, Advs.

Sh. Yash Tandon, Adv. : *For the Applicant/ Liquidator in  
IA No.456/2023 & Respondent  
in IA No.180/2022 & IA No.222/2022*

**ORDER**

Ld. Counsels representing their respective parties are present.

- 1.** At the joint request made by the learned counsels representing their respective parties, the matter is adjourned for 29<sup>th</sup> April, 2024 and to be taken up higher on Board. All applications be also put up on the same date.
- 2.** In the meantime, the interim order passed in IA No.180/2022 as well as in IA No.456/2023 to continue till the next date of hearing.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**16<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**